

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 403 of 2018**

**IN THE MATTER OF:**

**The Rathna Textile Mills Pvt. Ltd. & Ors.**

**...Appellants**

**Vs**

**V.R.A.R. Ramakrishnan**

**... Respondent**

**Present:**

**Appellants: Mr. R. Vidhya Shankar and Mr. B. Rangunath,  
Advocates.**

**Respondents: Mr. S. Santanam Swaminadhan, Advocate.**

**ORDER**

**14.08.2019:** Heard further arguments advanced by Mr. R. Vidhya Shankar, learned counsel representing the Appellants. Hearing remained inconclusive.

Place the appeal for further hearing on **12<sup>th</sup> and 13<sup>th</sup> September, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**